Title: Introduction and passing of the Appropriation (No.3) Bill, 2001.

SHRI YASHWANT SINHA: Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002."

The motion was adopted.

SHRI YASHWANT SINHA: I introduce** the Bill.

SHRI YASHWANT SINHA: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2001-2002, be taken into consideration."

The motion was adopted.

*Published in the Gazette of India, Extraordinary, Part-II, Section 2 dated 28.9.2001

**Introduced with the recommenation of the President.

MR. DEPUTY-SPEAKER: Now we will take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI YASHWANT SINHA: Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

17.13 hrs.